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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 144/9/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017**

Name of the Company: Ador Welding Ltd.
V/s.
PSL Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	DIVYESH SEJPAL	ADVOCATE	PETITIONER	
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2.				
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ORDER

Learned Advocate Mr. Divyesh Sejpal i/b Sejpal Associates present for Operational Creditor/Petitioner. None present for Respondent.

Learned Counsel appearing for petitioner represented that CP 434/2015 is still pending before Hon'ble High Court of Bombay for orders.

List the matter on 09.01.2017.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 18th day of December, 2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL